

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI.

DA 3003/97

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New Delhi this the 10th day of August, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri K. Muthukumar, Member (A)

In the matter of

1. Om Prakash, A.E.(Civil),
S/O Sh.Tek Ram,
R/O AB-840, Sarojini Nagar,
New Delhi.
working as ASW PWD Circle-IV,
MSO Building, ITO, New Delhi.
2. D.F.Gupta, A.E.(Civil),
S/O Late Sh. Baru Mal,
O/O SSW/NDZ-1,
Nirman Bhawan, New Delhi-11
R/O C-725, Vikaspuri, N/Delhi-18.
3. Sh.S.R.Gupta, AE(Civil),
S/O Sh.Lakhi Ram,
O/O Shahdara Central Divn.
I.P.Bhawan, New Delhi-2
R/O CP-186, Pritam Pura,
New Delhi-34.

...Applicants

(By Advocate Shri Jog Singh)

Versus

1. Union of India through its Secretary,
Ministry of Urban Affairs and Employment,
Nirman Bhawan, New Delhi-11.
2. The Director General(Works),
Central Public Works Department,
Nirman Bhawan, New Delhi.
3. Shri B.M.Singhal, EE,CPWD,
C-11, 158, Yamuna Vihar, Delhi-53.
4. Shri S.K.Jain, AE, CPWD,
4/1712, Mittal Sadan, Bhola Nath Nagar,
New Delhi-32.
5. Shri Roop Narayan, AE, CPWD,
F-128, Sarojini Nagar, New Delhi.

...Respondents

(By Advocate Shri Madhav Panikar, counsel
for the official respondents)

(By Advocate Shri Sohan Lal, counsel for
the private respondents)

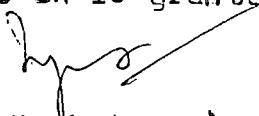
ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri Jog Singh, learned counsel for the applicants
submits on instructions from the applicants who are present in

Court that they wish to withdraw this case on the ground that they have been granted all the reliefs by the respondents as prayed for by the applicants in the OA.

In the above circumstances permission to withdraw the OA is granted. Accordingly, OA is dismissed as withdrawn.


(K. Muthukumar)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)

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